

is being planned to be installed in the existing departmental building in 87-88.

[*English*]

**S.T.D. Facility in Rajnandgaon,
Madhya Pradesh**

949. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) when Rajnandgaon District of Madhya Pradesh will have a direct STD facility with Delhi; and

(b) the reasons for the delay in providing this facility ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) and (b) Rajnandgaon, a district headquarter of Madhya Pradesh is planned to be connected with Raipur Digital TAX for STD facilities by using a coaxial cable medium. As Raipur Digital TAX and the coaxial cable medium are likely to be commissioned in 1988-89, STD facility for Rajnandgaon with Delhi is expected after completion of the above two works in 1988-89.

Allocation of Kerosene to Andhra Pradesh

950. SHRI V. TULSIRAM : Will the Minister of PETROLEUM & NATURAL GAS be pleased to state :

(a) whether Andhra Pradesh Government have approached Union Government for the enhancement of monthly allocation of kerosene oil ;

(b) if so, the details thereof and the extent to which the request has been acceded to ;

(c) the extent to which this allocation will meet the demand of the State ; and

(d) the steps to be taken to meet full demand of the State ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMADUTT) : (a) No such request has been received in the last few

months from the Government of Andhra Pradesh.

(b) and (c) Do not arise in view of the reply to (a) above.

(d) Allocations have been communicated to the State Government for the ensuing summer allowing an increase over the allocations for the corresponding period of the last year.

[*Translation*]

Licence Free From Television Owners

951. SHRI NIRMAL KHATTRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any rules have been framed for charging licence fee from those television set owners who witness television programmes directly through satellite ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) Yes, Sir.

(b) In a meeting of the Committee of Secretaries held on 25.6.1986, it was decided that in order to control reception of television programmes direct from various satellites suitable legislation may be framed providing the requirement for obtaining a licence for working, possessing or dealing in such TV sets.

[*English*]

**Setting up of Multi-Fuel Power Station
in Karnataka**

952. SHRI G. S. BASAVARAJU ;
SHRI H. N. NANJÉ GOWDA : Will the Minister of ENERGY be pleased to state :

(a) whether the Union Government have cleared the Karnataka State Government's proposal for establishing the Yelahanka Power Station using Low Stock High Sulphur instead of furnace oil ;